

and Disposal Organisation were transferred to Military, Lands and Cantonments Service along with the work.

China Clay Deposits in U.P.

2849. Shri Ram Sewak: Will the Minister of **Mines and Fuel** be pleased to state:

(a) whether it is a fact that China Clay deposits are found in Banda, Hamirpur and Jalaun districts of Uttar Pradesh; and

(b) what steps Government are going to take for the exploitation of this natural resource?

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajar-navis): (a) No deposits of China Clay have been recorded in Banda, Hamirpur and Jalaun districts by the Geological Survey of India. However, some occurrences of clay other than China Clay have been recorded in the Banda district.

(b) The occurrences are not of economic importance and hence do not merit exploitation by State.

Annual Increments to Staff of Armed Forces Headquarters

2850. Shri Brij Raj Singh: Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that there is a large number of Lower Division Clerks and Upper Division Clerks in Armed Forces Headquarters of his Ministry who are not getting annual increments for the last several years; and

(b) if so, what is their number and why this situation is allowed to continue?

The Minister of State in the Ministry of Defence (Shri Raghuramalah): (a) and (b). Information is being collected and will be laid on the Table of the House.

Armed Forces Headquarters Staff

2851. Shri Brij Raj Singh: Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that Government have been considering various schemes such as 'Merger Scheme' and 'Zonal Scheme' to improve the service conditions of the Armed Forces Headquarters staff ever since 1953 but no decision has yet been taken;

(b) whether there is any scheme under consideration; and

(c) if so, how long it will take to arrive at a decision and what are the causes of delay?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) Yes, Sir.

(c) The views of the various Associations of the AFHQ civilian employees have been called for. It will take some more time to arrive at a decision.

U.P.S.C.

2852. Shrimati Renuka Barkataki: Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that Union Public Service Commission advertisements regarding appointments take quite a long time to be published in the mofussil newspapers;

(b) whether intending applicants writing to the Commission for necessary forms in pursuance of these advertisements very often receive them far too late to serve any useful purpose;

(c) whether Government have received any complaints from the public in this connection; and

(d) if so, what steps, if any, are being taken to remove this grievance?